



Rajasthan High Court Legal Services Committee, Jaipur

Notice

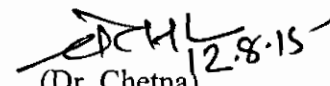
It is for kind information of all the Learned members of the Bar that Hon'ble the Executive Chairman National Legal Services Authority has desired to organise National Lok Adalat throughout the Country every month on a specified subject matter. These National Lok Adalats would be for pre-litigation and pending cases.

The calendar for coming months is as under :-

| S.No | Dates | Subject matter |
|------|----------------------------------|--|
| 01 | 12 th September, 2015 | Criminal Compoundable matters. |
| 02 | 10 th October, 2015 | Traffic, Petty matters, Municipal Matters |

Therefore, All the Learned Advocates are requested to provide a list of their case(s) related to aforesaid matters and any other matter, which in their opinion can be settled in Lok Adalat, at the earliest in the office of the Secretary, Rajasthan High Court Legal Services Committee, Jaipur so that the cause list may be prepared and notices to the parties may be issued timely.

By order


(Dr. Chetna)
Secretary

"Help The Needy-Timely Help May Create History"